

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA
UNSTARRED QUESTION NO 5170
TO BE ANSWERED ON 24TH MARCH 2026

OBJECTIVES OF NATIONAL LIVESTOCK MISSION

5170. SHRI BALWANT BASWANT WANKHADE:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the main objectives and key features of the National Livestock Mission (NLM);
- (b) the measurable outcomes achieved under the Mission since its launch, including improvements in livestock productivity, employment generation, skill development and income enhancements of farmers and livestock rearers;
- (c) whether the Government has integrated cow rearing and allied activities such as dairy, fodder development and value-added livestock enterprises under the Skill India initiative and if so, the details of training provided and beneficiaries covered;
- (d) the details of funds allocated and utilised under the Mission during each of the last three years and the current year, State-wise, including Chhattisgarh; and
- (e) the monitoring, evaluation and outreach mechanisms adopted by the Government to ensure effective implementation and wider participation under the NLM?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) The objectives of the National Livestock Mission are as under:

The re-aligned National Livestock Mission (NLM) was launched in the year 2021-22. The major objectives of the scheme are employment generation through entrepreneurship development, enhancing per-animal productivity through genetic upgradation of sheep, goat, pig and poultry, goat, sheep, camel, donkey, milk, wool, egg and increase in cultivated area and quality seed production. The scheme has following three submissions and activities:-

1. Sub-Mission on Breed Development of Livestock and Poultry
2. Sub-Mission on Feed and Fodder Development
3. Sub-Mission on Innovation and Extension

1. Sub-mission on Breed Development of Livestock and Poultry: This Sub-Mission has following activities:

(a) Activity I:-Establishment of Entrepreneurs for breed development of Rural Poultry:

The 50% capital subsidy upto ₹ 25.00 lakh is provided to individual, Self Help Group (SHG)/Farmers Producer Organizations (FPO)/Farmers Cooperatives (FCOs)/Joint Liability Groups (JLGs) and Section 8 companies for establishment of Parent Farm (1000 birds),

(b) Establishment of Entrepreneur for breed development in small ruminant sector (sheep and goat farming):

The 50% capital subsidy up to ₹. 50.00 lakh is provided to individual, Self Help Group (SHG)/Farmers Producer Organizations (FPO)/Farmers Cooperatives (FCOs)/Joint Liability Groups (JLGs) and Section 8 companies to establish sheep and goat breeding unit with minimum 100 females and 10 males and maximum of 500 females and 25 males.

c) Activity II. Genetic Improvement of Sheep and Goat breeds: under this activity following are the sub activities:

(i) Establishment of Regional Semen Production Laboratory and Semen Bank for sheep and goat: One-time grants-in-aid up to Rs. 400.00 lakh as Central Share are provided to the concerned state eligible for establishment of Regional Semen Station for sheep and goat.

(ii) Establishment of State Semen Bank: One-time assistance up to Rs. 10.00 lakh are provided to the state for strengthening of existing cattle and buffalo semen bank to store and distribute goat frozen semen.

(iii) Propagation of Artificial Insemination through existing cattle and buffalo Artificial Insemination centers:

One-time assistance upto ₹. 7000/-for each cattle Artificial Insemination (AI) Centre are provided for procurement of necessary equipment to strengthen the existing cattle AI centers to goat AI Centers for propagation of Goat Frozen semen.

(iv) Import of exotic sheep and goat germplasm:

Assistance is provided to State Animal Husbandry department for need based import of sheep and goat germplasm to increase productivity non-descript animals.

Activity III: Promotion of Piggery Entrepreneur:

Onetime 50% Capital subsidy up to ₹ 30.00 Lakh is provided to Individual/ Self Help Group (SHG)/Farmers Producer organizations (FPO)/Farmers Cooperatives (FCOs)/Joint Liability Groups (JLGs) and Section 8 companies.

Activity IV: Genetic Improvement of Pig breeds: Under this activity following activities are implemented:

(i) Establishment of pig semen collection and processing lab:

One-time assistance up to Rs. 150 lakh is provided to Animal Husbandry Department to establish semen processing lab at the government pig farm to produce high quality liquid boar semen for artificial insemination. Additionally, Rs. 30 lakh is provided as onetime recurring expenditure for procurement of consumables, medicines, chemicals etc. for first time processing of semen.

(ii) Import of exotic pig germplasm:

The Central Government is assisting the States for need based import of pig germplasm to increase productivity of the non-descript animals and to produce good quality cross bred animals to increase per animal meat production.

Activity V: Establishment of Entrepreneurs for horse, donkey, mule and camel: The 50% capital subsidy upto ₹ 50.00 lakh is provided to individual, Self Help Group (SHG)/Farmers Producer Organizations (FPO)/Farmers Cooperatives (FCOs)/Joint Liability Groups (JLGs) and Section 8 companies.

Activity VI: Genetic Improvement of Horse, Donkey, Mule, Camel:

(a) Regional Semen Station for Horse, donkey and camel: One-time Grants in Aid up to ₹ 10 cr. is provided to the State Government for establishment of semen station for Indigenous horse, donkey, mule and camel,

(b) Nucleus Breed Farm for Conservation of Horse/Donkey/Camel germplasm: One-time Grants-in-Aid up to ₹. 10 cr. is provided to the State Governments for establishment of Nucleus Breeding Farm for Horse, Camel, Donkey with elite animals in order to *in situ* and *ex-situ* conservation of animals.

(c) Breed Registration Society: 100% assistance are provided for establishment of breed registration society for horse, camel and donkey.

2. Sub-Mission on feed and fodder development: The Sub-Mission of the feed and fodder will have the following activities:

(i): Assistance for quality Fodder seed production: 100% incentivization for production of all categories of fodder seed production by Central and State Govt. institutions.

(ii): Entrepreneurial activities in feed and fodder:

One time 50% capital subsidy up to ₹ 50 lakh is provided to the Individuals. SHG, FCOs JLG, FPOs, Dairy Cooperative societies, section 8 companies are incentivized for the value addition such as Hay/Silage/Total Mixed Ration(TMR)/ Fodder Block.

(iii) Establishment of Entrepreneurs for Fodder Seed processing Infrastructure (processing and grading unit/ fodder seed storage godown) One time 50% capital subsidy up to ₹ 50 lakh is provided to companies, start-ups/ SHGs/FPOs/FCOs/JLGs/ Cooperative societies Section 8 companies and other credible organizations for establishing fodder seed processing infrastructure.

(iv) Fodder production from Non-Forest Wasteland/Rangeland/Non-arable Land” and “Fodder Production from Forest Land: The Central assistance is provided for production of various fodder in the degraded non-forest wasteland / rangeland / grassland/ non-arable land and forest land to enhance the vegetation cover of problematic soils like saline, acidic and heavy soil.

3. Sub Mission on Innovation and Extension: Under this Sub-Mission the following are the activities:

(i) Research and Development and innovations:

100% assistance is provided to credible institutions including Governmental organisations for research and development in the sheep, goat, poultry, pig, and feed and fodder sectors.

(ii) Extension activities:

Assistance is provided for scheme and animal husbandry promotion through IEC activities such as seminars, training, capacity building, livestock farmers groups, breeders' associations, and livestock melas.

(iii) Livestock Insurance programme: Assistance is provided to the State Government for share of premium @ 60:40 or 90:10 basis for insurance coverage for animals. The beneficiary is sharing 15% share of the premium.

(b) The major achievements under the National Livestock Mission during the last five years are as under:

Sl.No.	Name of the activity	Achievement
01	Entrepreneurship Development Programme	Till now, 3169 Sheep and Goat projects, 338 Pig projects, 207 Poultry projects and 129 Feed and fodder projects have been approved. This is expected to generate 18481 employments,

		impact 86265 farmers, expected to produce 4.71 Lakh Metric Ton Per Annum (MTPA) of fodder and induce 14.04 lakh livestock including poultry.
02	Genetic Improvement programme	Four regional goat semen processing Laboratories have been approved. Two have been completed.
03	Quality Fodder Seed Production	Total 1.41 lakh ton quality fodder seed has been produced and ₹864.61cr. utilized. This has covers 28.23 lakh hector Land and this is expected to produces 1552.92 lakh quality green fodder.
04	Livestock Insurance	Total 68,64,37 lakh of animals have been insured and ₹.15879.8 lakh utilized.

(c) The Department of Animal Husbandry and Dairying, Government of India has established Center for Excellence for Animal Husbandry (CEAH) under which various training programmes are going on related to Cow and dairy, fodder development and value-added livestock enterprises to entrepreneurs, officers, farmers, students, officials from financial institutions and paravets. Till date, 5604 numbers of trainings have been imparted in the last three years. Apart from the training in CEAH, the Department of Animal Husbandry and Dairying, Government of India has Central Cattle Breeding Farms, Regional Fodder Stations, Central Poultry Development Organization, and Central Sheep Breeding Farms where the training for farmers are also undertaken.

(d) The details of funds allocated, released and utilised under the Mission during each of the last three years and current year State-wise including Chattisgarh is as under:

(₹ in Lakh)

Sl.No	Name of the State/ UTs	2022-23			2023-24			2024-25		
		Allocation	Release	Utilization	Allocation	Release	Utilization	Allocation	Release	Utilization
1	Andhra Pradesh	3000	6009.28	6009.28	1260	1260.00	1260.00	800	786.00	786.00
2	Bihar	0	0.00	0.00	0	0	0	0	0	0
3	Chhattisgarh	1200	0.00	0.00	75	75	75	50	50	50
4	Goa	5	0.00	0.00	0	0	0	0	0	0
5	Gujarat	400	0.00	0.00	155	155	155	100	100	100
6	Haryana	500	0.00	0.00	600	407.00	407.00	975	400.00	400.00
7	Himachal Pradesh	200	0.00	0.00	0	0	0	0	0	0
8	Jammu & Kashmir	0	0.00	0.00	0	0	0	0	0	0
9	Jharkhand	0	0.00	0.00	256.01	0	0	0	0	0
10	Karnataka	2200	0.00	0.00	250	250	250	725.22	725	725
11	Kerala	1500	0.00	0.00	0	0	0	50	0	0
12	Madhya Pradesh	925	0.00	0.00	350	175.00	175.00	500	500.00	500.00
13	Maharashtra	2045	0.00	0.00	260	0	0	0	100	100
14	Odisha	1400	446.00	446.00	0	0	0	320	150	150
15	Punjab	0	369.66	369.66	0	0	0	0	0	0
16	Rajasthan	500	0.00	0.00	0	0	0	0	100	100
17	Tamil Nadu	1300	0.00	0.00	0	0	0	100	150	150
18	Telengana	1200	0.00	0.00	0	0	0	50	0	0

19	Uttar Pradesh	300	0.00	0.00	200	100	100	771	671	671
20	Uttarakhand	890	0.00	0.00	200	198.48	198.48	305.25	305.25	305.25
21	West Bengal	700	296.63	296.63	0	0	0	200	200	200
North Eastern States										
22	Arunachal Pradesh	200	261.85	261.85	900	573.7	573.7	256.25	181.25	181.25
23	Assam	600	0.00	0	0	0	0	0	0	0
24	Manipur	1100	0.00	0	0	0	0	500	170	170
25	Meghalaya	400	0.00	0	0	0	0	0	0	0
26	Mizoram	600	0.00	0	201.99	171.31	171.31	0	0	0
27	Nagaland	400	0.00	0	200	50	50	237.81	200	200
28	Sikkim	1100	93.21	93.21	0	0	0	0	0	0
29	Tripura	300	0.00	0	700	0	0	0	0	0
UTs with Legislature &										
30	A & N Islands	5	0.00	0.00	125	0	0	0	0	0
31	Chandigarh	5	0.00	0.00	0	0	0	0	0	0
32	Dadra & Nagar Haveli	5	0.00	0.00	0	0	0	0	0	0
33	Daman & Diu	5	0.00	0.00	0	0	0	0	0	0
34	Delhi	5	0.00	0.00	0	0	0	0	0	0
35	Jammu and Kashmir	1390	675.35	675.35	400	0	0	250	250	250
36	Lakshadweep	5	0.00	0.00	0	0	0	0	0	0
37	Puducherry	5	0.00	0.00	0	0	0	0	0	0
38	Ladakh	510	308.295	308.295	150	0.00	0.00	27.5	27.40	27.40

Current Year -2025-26 (as on 16.03.2026): (₹ in lakh)

Sl.No	Name of the State/UTs	2025-26		
		Allocation	Release	Utilization
1	Andhra Pradesh	367.75	367.75	257.55
2	Bihar	0	0.00	0.00
3	Chhattisgarh	116.18	116.18	62.94
4	Goa	0.00	0.00	0.00
5	Gujarat	240.00	240.00	167.85
6	Haryana	571.00	571.00	426.00
7	Himachal Pradesh	0.00	0.00	0.00
8	Jharkhand	0.00	0.00	0.00
9	Karnataka	399.47	399.47	333.71
10	Kerala	50.00	50.00	40.00
11	Madhya Pradesh	608.82	608.82	567.79
12	Maharashtra	15.00	15.00	15.00
13	Odisha	250.00	250.00	250.00
14	Punjab	10.00	10.00	2.99
15	Rajasthan	100.00	100.00	22.32
16	Tamil Nadu	225.00	225.00	200.00
17	Telangana	75.00	75.00	0.00
18	Uttar Pradesh	225.00	225.00	225.00
19	Uttarakhand	550.00	550.00	550.00
20	West Bengal	325.00	325.00	277.25
North Eastern States				
21	Arunachal Pradesh	337.20	337.20	164.46
22	Assam	648.17	648.17	90.29
23	Manipur	301.25	301.25	99.56

24	Meghalaya	114.00	114.00	5.61
25	Mizoram	657.24	657.24	457.24
26	Nagaland	300.08	300.08	300.08
27	Sikkim	707.82	707.82	398.42
28	Tripura	458.50	458.50	190.57
UTs with Legislature &				
29	A & N Islands	0.00	0.00	0.00
30	Chandigarh	0.00	0.00	0.00
31	Dadra & Nagar Haveli & Daman & Diu	0.00	0.00	0.00
32	Delhi	0.00	0.00	0.00
33	Jammu and Kashmir	950.00	950.00	775.18
34	Lakshadweep	0.00	0.00	0.00
35	Puducherry	39.56	39.56	39.56
36	Ladakh	225.00	225.00	225.00

(e) Under the NLM-EDP activity, the NLM Udyamimitra Portal has been developed to streamline the application process, ensuring smooth submission, tracking and approval of proposals. Additionally, the Department of Animal Husbandry & Dairying (DAHD), Government of India has developed an advanced dashboard to promote transparency, enhance efficiency and enable real-time monitoring of projects under the scheme. To support entrepreneurs, the National Livestock Mission Help Desk has been set up in the state to assist with online form submissions and address related issues. Further, Central Level Bankers Committee (CLBC) has been established to track applications pending with banks. Further, the DAHD, GoI is creating awareness through outreach mechanism like seminars through Common Service Centers, Creative Videos, Information Education and Communication (IEC) activities, short films, success stories etc. In addition, the DAHD, GoI has engaged National Level Monitors who are deputed at the field for monitoring of the scheme.
